

GOVERNMENT OF INDIA
MINISTRY OF JAL SHAKTI
DEPARTMENT OF WATER RESOURCES, RIVER DEVELOPMENT & GANGA REJUVENATION
LOK SABHA

UNSTARRED QUESTION NO. 1209

ANSWERED ON 27.07.2023

SHARE OF YAMUNA RIVER WATER

1209. SHRI HANUMAN BENIWAL

Will the Minister of **JAL SHAKTI** be pleased to state:

- (a) whether the Government is aware of the fact that Rajasthan's share of Yamuna river water is not being released for the State from Tajewala Head even after the same has been allocated by the Upper Yamuna River Board;
- (b) if so, the details thereof;
- (c) whether the Government proposes to direct the Government of Haryana to release water of Yamuna river from Tajewala head to Churu and Jhunjhunu districts of Rajasthan;
- (d) if so, the time by which water is likely to be released; and
- (e) if not, the reasons therefor?

ANSWER

THE MINISTER OF STATE FOR JAL SHAKTI

(SHRI BISHWESWAR TUDU)

(a) & (b) Rajasthan is not getting its allocated share of Yamuna water from Tajewala Head works in the absence of carrier system to transport Rajasthan's share.

(c) to (e) Rajasthan submitted the DPR titled "Transfer of Rajasthan share of Yamuna water at Tajewala Head works to Churu and Jhunjhunu districts of Rajasthan by underground conveyance system" to Central Water Commission (CWC) in February, 2019 to transfer and utilize its share of 1,917 cusecs of water allocation at Tajewala Head works during July to October as decided by Upper Yamuna River Board (UYRB). Subsequently, Government of Rajasthan decided to implement the project in phases, whereby the drinking water component was to be taken up as first phase, and the irrigation part was to be taken up in the second phase. Accordingly revised DPR of "Transfer of Rajasthan Share of Yamuna Water from Tajewala (Hathnikund) Head works To Churu and Jhunjhunu Districts of Rajasthan by Underground Conveyance System and Its Utilization" was submitted in January, 2021 to CWC for its appraisal.

Government of Haryana during October, 2020 and subsequently in October, 2021 conveyed observations on the proposal and suggested following two alternatives for the State of Rajasthan, viz., (i) Construct a barrage at Mawi and lay its conveyance system for 1,917 cusecs for Churu and Jhunjhunu districts and continue to receive balance share from Okhla; (ii) Lay a pipeline directly from Okhla for carrying its entire share of water to its areas. The Government of Haryana further conveyed that construction of Mawi barrage and carrying water in open channel from Mawi to Rajasthan border will be cheaper than construction of underground pipeline from Hathnikund barrage. Moreover, construction of barrage at Mawi can be integrated with the proposed Yamuna Rajasthan Link. However, Rajasthan has not agreed to the proposal of construction of Barrage on Yamuna at Mawi (Panipat) or for taking 1,917 cusecs water from Okhla for its Churu and Jhunjhunu Districts.

Chairman, UYRB held a meeting in March 2022 with officers concerned from Haryana and Rajasthan for building consensus on the issue and a Technical Committee was formed to examine the availability of water at Tajewala & Okhla head and feasibility of carrying the share of Rajasthan from various points (Hathnikund, Mawi & Okhla) under the chairmanship of Member Secretary, UYRB with members from the State of Haryana, Rajasthan, Uttar Pradesh and the CWC. The Technical Committee has held 4 meeting so far. The last meeting of the Committee was held on 06.07.2023.
